

## STATEMENTS BY MINISTER

Status of implementation of the recommendations contained in the Second Report of the Department-related Parliamentary Standing Committee on Agriculture, Animal Husbandry and Food Processing.

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री राम नाथ ठाकुर): महोदय, मैं कृषि अनुसंधान और शिक्षा विभाग, कृषि एवं किसान कल्याण मंत्रालय की 'अनुदान मांगों (2024-25)' के संबंध में विभाग-संबंधित कृषि, पशुपालन और खाद्य प्रसंस्करण संबंधी संसदीय स्थायी समिति के दूसरे प्रतिवेदन में अंतर्विष्ट सिफारिशों के कार्यान्वयन की स्थिति के संबंध में एक विवरण सभा पटल पर रखता हूँ।

Withdrawal of funds from the Contingency Fund of India for release of funds towards 19<sup>th</sup> installment of 'PM-KISAN Scheme'

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री राम नाथ ठाकुर): महोदय, मैं 'पीएम-किसान योजना' के अधीन भारत की आकस्मिकता निधि से धनराशि आहरित करने के संबंध में एक विवरण (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

## REGARDING RECRUITMENT OF TEACHING AND NON-TEACHING STAFF IN WEST BENGAL

MR. CHAIRMAN: Now, matters raised with the permission of the Chair. ...(*Interruptions*)... Hon. Members, if all of you shout... ...(*Interruptions*)... Mr. Piyush Goyal, if Members shout, I can't make out what are they saying. ...(*Interruptions*)... Shivrajji Chouhanji, you are a senior Minister. I can't make out what they are saying! ...(*Interruptions*)... What are you saying? ...(*Interruptions*)... आप क्या कह रहे हैं? ...(*व्यवधान*)...

डा. लक्ष्मीकान्त बाजपेयी (उत्तरप्रदेश): महोदय, हाई कोर्ट ने भर्तियों को निरस्त किया था। ...(*व्यवधान*)...

श्री सभापति : आप क्या कह रहे हैं? ...(*व्यवधान*)...

**डा. लक्ष्मीकान्त बाजपेयी:** महोदय, माननीय सर्वोच्च न्यायालय ने भी हाई कोर्ट के निर्णय को यथावत् बरकरार रखा है। ...**(व्यवधान)**...

**श्री सभापति :** आप बैठिए। ...**(व्यवधान)**... आप शालीनता से बैठिए। ...**(व्यवधान)**...

**डा. लक्ष्मीकान्त बाजपेयी:** और यह कहा है कि ...

**श्री सभापति:** आप मेरी बात सुनिए। ...**(व्यवधान)**... एक बार रुकिए। ...**(व्यवधान)**... एक बार रुकिए। आप शालीनता से बैठिए। लक्ष्मीकान्त जी, आपको क्या कहना है? आप विषय बताइए कि आप क्या कहना चाहते हैं?

**डा. लक्ष्मीकान्त बाजपेयी:** सभापति महोदय, वर्ष 2016 में पश्चिमी बंगाल में 25,000 शिक्षक और गैर-शिक्षक कर्मचारियों की भर्ती हुई थी। उन भर्तियों में निर्धारित मानदंडों का उल्लंघन हुआ था। माननीय उच्च न्यायालय, पश्चिमी बंगाल ने उस पर निर्णय दिया था और सारी भर्तियां निरस्त कर दी थीं, cancel कर दी थीं। उसके विरुद्ध पश्चिमी बंगाल की सरकार सुप्रीम कोर्ट में गई। सुप्रीम कोर्ट में भी चीफ जस्टिस की बेंच ने हाई कोर्ट के उस निर्णय को यथावत् बरकरार रखा है। उसने सिर्फ एक बात कही है कि इन भर्तियों में जिन कर्मचारियों को नौकरी में रखा गया था, उनको नौकरी से निकाला जाए, उनकी तनखाह की recovery नहीं की जाए।

मान्यवर, राज्य सरकार ने सारी भर्ती प्रक्रिया को tainted किया है, वहाँ के जो Rules and Regulations हैं, उनका उल्लंघन किया है। यह हाई कोर्ट और सुप्रीम कोर्ट के लेवल पर साबित हो चुका है। मेरा केवल इतना कहना है। ...**(व्यवधान)**... साथ ही, OBCs के साथ अन्याय किया है। ...**(व्यवधान)**... OBC के कोटे को पूरा नहीं किया है। यह हमारा विषय है। यह सदन प्रक्रिया का संरक्षक है। ...**(व्यवधान)**...

MR. CHAIRMAN: One minute, a point of order? One minute, Shri Derek O'Brien has a point of order. ...**(Interruptions)**...

SHRI DEREK O'BRIEN (West Bengal): Sir, give me a chance.

MR. CHAIRMAN: I have given floor to Shri Derek O'Brien. ...**(Interruptions)**...

SHRI DEREK O'BRIEN: Thank you, Sir, for giving me the floor. The people of India are seeing that the Treasury Benches are disrupting the Parliament. ...**(Interruptions)**... They are disrupting Parliament. They are raising slogans. ...**(Interruptions)**... They are not allowing me to make my point. ...**(Interruptions)**... Sir, please protect me and allow me to make my point. ...**(Interruptions)**... Please protect me.

MR. CHAIRMAN: I have given the floor to Shri Derek O'Brien.

SHRI DEREK O'BRIEN: Yes, Sir. I seek your indulgence. Please keep the House in order. ...*(Interruptions)*... The BJP MPs are on their feet. ...*(Interruptions)*... Sir, the BJP MPs are on their feet. The BJP is disrupting the Parliament. ...*(Interruptions)*... We were not allowed to raise a single issue in the Parliament. ...*(Interruptions)*... We were not allowed to raise a single issue... ...*(Interruptions)*...

MR. CHAIRMAN: The House is not in order. ...*(Interruptions)*... The House is adjourned to meet at 12 noon.

*The House then adjourned at twenty-six minutes past eleven of the clock.*

*The House reassembled at twelve of the clock.*

(MR. CHAIRMAN *in the Chair.*)

MR. CHAIRMAN: Shri Pramod Tiwari. ...*(Interruptions)*... Are you raising a point of order?

**श्री प्रमोद तिवारी** (राजस्थान): सर, राष्ट्रपति पद की अवमानना हो रही है। ...*(व्यवधान)*... अभी यहाँ पर विधेयक पारित हुआ, हस्ताक्षरित नहीं हुआ और उत्तर प्रदेश में यह आदेश दिया जा रहा है कि वक्फ की जमीनों पर कब्जा करो। ...*(व्यवधान)*...

MR. CHAIRMAN: The House is not in order. ...*(Interruptions)*...

**श्री प्रमोद तिवारी** : जो 69,000 टीचरों की नियुक्ति हुई थी, उस पर ...*(व्यवधान)*...

MR. CHAIRMAN: The House is in disorder. ...*(Interruptions)*... The House stands adjourned to meet at 1.00 p.m. today.

*The House then adjourned at twelve of the clock.*

*The House reassembled at one of the clock,*

(MR. CHAIRMAN *in the Chair.*)

MR. CHAIRMAN: Hon. Members, before I make observations about this Session, I would personally express my gratitude to the hon. Members who felt concerned

yesterday while I was sitting. There was a direct intervention by Soniaji that I must have water. There was intervention from Naddaji, Health Minister, by a slip, that I must have water. This convergence for health of the Chairman, I am ever indebted.

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### VALEDICTORY REMARKS

MR. CHAIRMAN: Hon. Members, we have come to the conclusion of a very productive 267th Session of Rajya Sabha. As we conclude the sitting of this Session, -- technically this Session ends when the hon. President takes the constitutional step -- I extend my gratitude to each one of you for your active participation and valuable contributions to the enriched discussions and soothing deliberations. The debate and discourse in the House were exemplified by enlightened inputs and varying opinion shades. After a long gap, the House witnessed welcome wit, humour, satire, sarcasm and repartee apart from intellectual fusion, while ensuring parliamentary decorum, cross-party collaboration and legislative rigour. The House engaged in insightful debate on the Motion of Thanks to the hon. President for the Address rendered by her, spanning three days with active participation of 73 hon. Members. The deliberations on the Union Budget 2025-26 were equally incisive and comprehensive, lasting over three days, and drawing the considered contribution of 89 hon. Members. Besides, the House held substantive discussion on the working of four key Ministries of the Government. On the Union Budget 2025-26, we had lively interaction between the hon. Finance Minister and the former Finance Minister that was absolutely soothing to us. As usual, they agreed to disagree. The introduction of as many as 49 Private Members' Bills in this House needs special mention. The concern of the hon. Members for Private Members' Bills is taken note of by me and I will be in touch with the Leader of the House and Leader of the Opposition to see that we act more diligently in this direction. Overall, the House functioned for a total of 159 hours, including more than four hours after midnight. The productivity of this Session stood at 119 per cent.

On April 3, 2025, the Rajya Sabha began proceedings and etched its name in the annals of legislative history with an unprecedented sitting from 11.00 a.m. on that day until 4.02 a.m. the following day, that is, this day -- the longest in its history. This would send a very great message to the people at large and enhance belief in this great institution. During this marathon sitting, the House passed the transformative Waqf (Amendment) Bill 2025, bringing transparency and